

DIVISION BENCH

O-133

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/335(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th July, 2021, 10:30 A.M

Name of the Company	JAI MATADI INCORPORATION PVT. LTD. Vs. DR PAU MULTI SPECIALTY CLINIC PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | |
|---|----------------------------|
| 1. Mr. Deepnath Roy Chowdhury, Advocate |] For Operational Creditor |
| 2. Ms. Khusboo Choudhury, Advocate |] |
| 1. Ms. Manju Bhuteria, Advocate |] For Corporate Debtor |
| 2. Mr. Ritoban Sarkar, Advocate |] |
| 3. Ms. Puja Tripathi, Advocate |] |

ORDER

1. Ld. Counsel on both sides present.
2. List this matter on 22/09/2021.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**

hb.